

### **Income Tax Raids on Brokers of Calcutta Stock Exchange**

6605. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Income-Tax Department launched a massive search and seizure operation recently on several operators and brokers of the Calcutta Stock Exchange;

(b) if so, the particulars of the raids conducted and how far these succeeded in unearthing huge speculative trades by these operators and the exact nature of the trade; and

(c) the follow-up action being taken by the Income-Tax Department and the Securities and Exchange Board of India (SEBI) in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The premises of only one share broker, Shri, B.C. Lamboria of the Calcutta Stock Exchange, were recently searched on 6.4.1994. The search resulted in the seizure of unaccounted assets worth Rs. 1.73 crores.

Necessary follow up investigations under the various provisions of the Direct Taxes Acts have been taken up on the basis of the materials seized in course of the search, which prima facie, do not indicate any violation of the SEBI Act, Rules & Regulations.

### **Evil Effects of Foreign Tourists Inflow**

6606. SHRI SUSHIL CHANDRA VARMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have examined the likely impact of increase in foreign tourists inflow on spurt in various evils such as prostitutions, AIDS, Child abuse and spying;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c). The increase in foreign tourist arrivals is not expected to lead to spurt in various evils such as prostitution, AIDS, Child abuse and spying as these are being checked by the concerned agencies under various acts, rules and guidelines.

### **State of Health of Nationalised Banks**

6607. SHRI R. SURENDER REDDY: Will the Minister of FINANCE be pleased to state:

(a) the details regarding credit deposit ratio, management and fund investment both Governmental and private sectors and profitability of the nationalised banks including State Bank of India during the past three years, bank-wise;

(b) whether the credit-deposit ratio, investments made and profitability of these banks indicate the sound state of health of the banking sector in the country;

(c) if so, the details thereof and the reasons therefor; and

(d) if not, the measures taken or proposed to be taken to bring the banking sector into sound state of health so

as to achieve the desired economic order?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Credit Deposits Ratio of Public Sector Banks for the last 3 years are furnished in the enclosed *Statement-I*. Profits of the Public Sector Banks for the last 3 years are furnished in the enclosed *Statement-II*.

(b) and (c). A larger number of Public Sector Banks incurred losses during the year ended 31 March, 1993 mainly due to the high level of non-performing assest and implementation of new prudential norms as prescribed by Reserve Bank of India with regard to income recognition, asset classification and provisioning.

(d) RBI has intitiated various steps to improve the working and profitability of the Public Sector Banks. Nationalised banks have been asked to prepare action plans on the following key areas which have been incorporated in the Memorandum of Understanding signed by the

nationalised banks with RBI in connection with release of recapitalisation funds.

- (i) Improvement in the organisational set up.
- (ii) Improving the productivity levels including mechanisation in key/selected areas and containment of staff.
- (iii) Human resources development.
- (iv) Improving House-Keeping and internal control.
- (v) Improvement in credit appraisal, monitoring and generally improving credit administration.
- (vi) Effective recovery measures.
- (vii) Strengthening vigilance machinery and deterrent action against erring officials.
- (viii) Profit planning and improvement in profit levels.

#### STATEMENT-I

*Credit Deposit Ratio of Public Sector Banks during the last three years*

Name of the Bank	31.3.91	31.3.92	31.3.93
1. Allahabad Bank	49.7	53.2	53.9
2. Andhra Bank	57.6	50.7	46.0
3. Bank of Baroda	59.8	62.1	62.8
4. Bank of India	59.2	60.6	56.1
5. Bank of Maharashtra	61.1	54.7	48.3

Name of the Bank	31.3.91	31.3.92	31.3.93
6. Canara Bank	59.2	56.0	49.3
7. Central Bank of India	53.5	51.9	49.7
8. Corporation Bank	51.6	43.9	44.2
9. Dena Bank	58.6	50.8	49.6
10. Indian Bank	65.6	60.4	53.9
11. Indian Overseas Bank	53.7	42.4	44.0
12. New Bank of India	54.7	46.9	41.6
13. Oriental Bank of Commerce	51.9	50.5	52.6
14. Punjab National Bank	55.5	52.9	55.7
15. Punjab and Sind Bank	54.7	52.8	46.9
16. Syndicate Bank	57.0	48.0	45.0
17. Union Bank of India	51.3	47.4	48.9
18. United Bank of India	56.1	55.0	49.1
19. UCO Bank	59.5	44.3	41.5
20. Vijaya Bank	67.4	56.8	48.9
21. State Bank of India	66.9	52.9	60.0
22. State Bank of Bikaner & Jaipur	65.5	62.1	61.1
23. State Bank of Hyderabad	67.3	64.8	61.7
24. State Bank of Indore	70.7	66.9	64.1
25. State Bank of Mysore	68.7	63.3	62.3
26. State Bank of Patiala	67.8	64.9	62.1
27. State Bank of Saurashtra	76.8	70.0	57.1
28. State Bank of Travancore	63.6	55.6	58.7

**STATEMENT-II***Profits of Public Sector Banks during each of the last three years**(Amount in crores of Rs.)*

Sl. No.	Name of the Bank	Net Profit (Published)		
		31.3.91	31.3.92	31.3.93
1.	Allahabad Bank	19.84	28.11	-(105.89)
2.	Andhra Bank	8.22	8.42	-(141.09)
3.	Bank of Baroda	56.66	94.50	8.23
4.	Bank of India	19.49	56.63	-(331.11)
5.	Bank of Maharashtra	3.10	4.04	-(196.51)
6.	Canara Bank	136.04	156.59	-(26.07)
7.	Central Bank of India	9.48	30.49	-(383.31)
8.	Corporation Bank	4.65	5.20	4.12
9.	Dena Bank	7.26	9.10	-(90.46)
10.	Indian Bank	31.84	36.50	6.51
11.	Indian Overseas Bank	6.74	9.05	-(752.74)
12.	New Bank of India	-(45.00)	-(41.52)	-(75.79)
13.	Oriental Bank of Commerce	22.84	26.78	20.50
14.	Punjab National Bank	73.69	112.44	38.01
15.	Punjab and Sind Bank	-(5.45)	0.68	-(195.19)
16.	Syndicate Bank	2.84	4.46	-(670.08)
17.	Union Bank of India	10.05	29.45	11.26
18.	United Bank of India	5.78	6.68	-(279.36)
19.	UCO Bank	-(42.96)	-(20.99)	-(444.19)
20.	Vijaya Bank	0.25	1.84	-(97.88)
<b>Total</b>		<b>325.36</b>	<b>558.45</b>	<b>-(3648.90)</b>

Sl. No.	Name of the Bank	Net Profit (Published)		
		31.3.91	31.3.92	31.3.93
21.	State Bank of India	107.01	175.05	212.04
22.	State Bank of Bikaner & Jaipur	5.50	9.50	10.50
23.	State Bank of Hyderabad	8.51	12.75	17.02
24.	State Bank of Indore	2.94	3.23	3.23
25.	State Bank of Mysore	2.87	3.85	4.02
26.	State Bank of Patiala	14.59	29.78	20.12
27.	State Bank of Saurashtra	4.50	6.00	5.00
28.	State Bank of Travancore	4.00	5.09	8.10
Total		149.92	245.25	280.03
Grand Total		475.28	803.70	-(3368.87)

[Translation]

### Export Coconut

6608. DR. K.V.R. CHOWDARY:  
Will the Minister of COMMERCE be pleased to state:

(a) the quantity of coconut exported during the last three years; and

(b) the steps proposed to be taken by the Government to increase its export?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) The quantity of coconut exported during the last three years is as under:

	1991-92	1992-93	1993 (Apr.-Nov.'93)
Coconuts Fresh	4023 kgs	44384 kgs	150530
Dessicated Dried			

(Source: DGCI&S)

(b) Government has substantially stepped up outlays in the Eighth Plan for both central sector and centrally sponsored projects for integrated develop-

ment of the coconut industry. The strategy is to step up production and productivity by making available quality planting material, area expansion, rejuvenation